## NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

## CP No.150 (ND)/2016 RT CP No.186/Chd/Hry/2017

In	the	matter	of.
		matter	<b>Ο</b> 1.

M/s Buddy Mumbai Duty Free Services Pvt.Ltd. ....Petitioner.

Versus.

M/s Authentic Restaurants Pvt.Ltd. & Ors. ....Respondents.

Present: Mr.Pradeep Nauharia, Advocate for petitioner.

Mr.Anand Chhibbar, Senior Advocate with Mr.Gaurav Mankotia & Mr.Vaibhav Sahni, Advocates for respondents.

Learned arguing counsel for petitioner is stated to have not come due to personal difficulty. The matter is adjourned for hearing on 20.03.2018. The question of maintainability of the petition shall also be taken up along with the main case.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

February 07, 2018.